

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 228
(IB)-1095(ND)2019
IA/3598/2020 IA/4849/2020, IA/619/2021

IN THE MATTER OF:

Ritu Tandon

... **Applicant/Petitioner**

Vs.

M/s. Rain Automotive India Pvt. Ltd.

... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 28.07.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Mr. Abhishek Anand, Adv. with Mr. Tanveer Oberoi, Adv. for Liquidator, Surana and Surana-Counsel for 3rd Respondent (Ford Credit India Pvt. Ltd) in IA/619/2021, Ms. Vatsala Pandey. Adv for Respondent (Operational Creditor) in IA/3598/2020

ORDER

Renotify this case on 06.08.2021



(T.S. SINGH)
COURT OFFICER